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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.793/252/HDB/2018
NAME OF THE COMPANY	Ktech Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Ktech Polymers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	9985183500	Shilpa

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	T. Sujan

ORDER

Counsel for Petitioner Company is present. Mr.T.Sujan Kumar Reddy for RoC is also present.

RoC filed his report.

Heard both sides.

List it for orders on 06.09.2018


Member(Judl)